

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 121(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.

NAME OF THE COMPANY: Mr. Shradul Vikram Gupta

Vs.

M/s Bihar Samachar Patra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

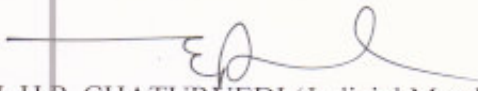
Sl. No.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	CMA	Petitioner	
2.	ASHISH KR. SRIV.	ADVOCATE	Respondent	

Order dated 07.12.2016

CP No. 121 (ND)/2012 Mr. Shradul Vikram Gupta Vs. M/s
Bihar Samachar Patra Pvt. Ltd.

Let both the matters be called with CP 106,107 & 108.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016